

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH, JABALPUR

Original Application No. 708 of 2003

Jabalpur, this the 3rd day of December, 2003.

Hon'ble Mr. M.P. Singh, Vice Chairman  
Hon'ble Mr. G. Shanthappa, Judicial Member

Raja Ram Upadhyay, aged about 54 years  
son of Late Shri H.P. Upadhyay, Telecom  
District Engineer, Mandla, resident  
of Padav Ward, Dindori Naka,  
Mandla M.P.

APPLICANT

(By Advocate - Shri M.K. Verma)

VERSUS

1. Union of India, through Secretary,  
Department of Telecommunications  
New Delhi-110001.

2. Chief General Manager,  
Bharti Sanchar Nigam Limited,  
Madhya Pradesh Circle,  
Near Government Press,  
Hoshangabad Road  
Shopal-462015 M.P.

3. General Manager,  
Bharti Sanchar Nigam Limited,  
Telecom Area,  
1544, Napier Town,  
Jabalpur - 492001 M.P.

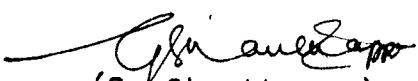
RESPONDENTS

(By Advocate-None )

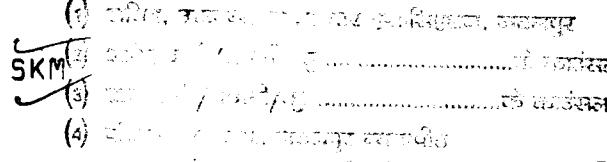
ORDER (ORAL)

By M.P. Singh, Vice Chairman

This case was listed for hearing on 12.1.04 but at  
the request of the learned counsel for the applicant, the case  
called and he wanted to withdraw the case. Permitted.  
Accordingly the case is dismissed as withdrawn with a  
liberty to file the case at appropriate forum if so advised.

  
(G. Shanthappa)  
Judicial Member

  
(M.P. Singh)  
Vice Chairman

  
मुद्रित से श्री/मा. .... जबलपुर, मि. ....  
प्राप्तिकर्ता श्री/मा. ....  
(1) अधिकारी, राज्य संचार निगम, जबलपुर श्री/मा. M.K. Verma Adv. J.B.P.  
SKM नाम से जाना जाता है ..... जबलपुर श्री/मा. S.P. Singh Adv. J.B.P.  
(2) अधिकारी, राज्य संचार निगम  
श्री/मा. ..... जबलपुर  
(3) अधिकारी, राज्य संचार निगम  
श्री/मा. ..... जबलपुर  
(4) अधिकारी, राज्य संचार निगम  
श्री/मा. ..... जबलपुर